

(2)

Learned ARoC, Mr. Sabari Raj (R3) is present through virtual mode.

RoC (R3) has already filed common report in this matter.

List this matter for final hearing on **26.08.2024**.

CP/34/KOB/2021

Learned authorised representative, Mr. Arun K Kamalobhavan appears on behalf of the Petitioner through virtual mode. None appears on behalf of R1 to R3. Learned ARoC, Mr. Sabari Raj appears through virtual mode.

On perusal of the records, it is seen that RoC has filed a common report in IA(C/ACT)/59/KOB/2021, IA(C/ACT)/64/KOB/2022 and in the present matter. The said RoC report is taken on record.

R4 was already *set ex-parte*.

List this matter for final hearing on **26.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**